

**Re-Emergence of Malaria in Andhra Pradesh**

2554. SHRI K.A. SWAMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the Re-emergence of malaria as a serious problem in Andhra Pradesh;

(b) whether Government are aware of reports that existing varieties of mosquitoes have developed immunity from D.D.T. etc; and

(c) if so, steps being taken by Government to control this health hazard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : (a) No. In fact there has been a decline in the incidence of Malaria in the Andhra Pradesh State as compared to previous years as indicated below:

Year	Incidence
1976 . . . . .	2,71,000
1977 . . . . .	1,14,620
1978 . . . . .	71,723
1979 . . . . .	55,576
1980 (upto Sept. 1980)	20,828

(b) No.

(c) Does not arise.

**Setting up of a National Institute of Yoga in Delhi**

2555. SHRI ARVIND NETAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Government are considering a proposal to set up a National Institute of Yoga in Delhi in the near future:

(b) if so, the details thereof; and

(c) whether such type of centres will also be opened in other parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR

RANJAN LASKAR) : (a) and (b). The Governing Body of the Central Research Institute for Yoga, which is fully financed by the Central Government, has decided to upgrade the institute to the status of a National Institute of Yoga. The details of the proposed National Institute are being worked out by the Institute. Formal proposal for upgradation of the Institute has not yet been received for consideration by the Government.

(c) No.

**Complaints against D.T.C. Board**

2556. DR. VASANT KUMAR PANDIT : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received complaints against the Board of the Delhi Transport Corporation;

(b) whether Government are considering the reorganisation of DTC Board, its function, administration and working;

(c) whether there have recently been instances of by passing usual norms of procedures of proper functioning of this Board; and

(d) if so, what are the decisions of Government with regard to the DTC Board, its personnel and the ambit of their authority.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) :

(a) No, Sir.

(b) No, Sir.

(c) No such instance has been reported to the Government.

(d) Does not arise.

**Compensation paid by Uganda**

2557. SHRI AJITSINH DABHI : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to SQ. No. 780 on 4th August, 1977 regarding settlement of claims of Indians evicted from Uganda and state :

(a) whether it is a fact that out of 1535 claims made by the Indian citizens of Uganda through our High Commission in Uganda, 1035 are substantiated and considered for compensation by the Uganda Government but the Uganda Government had paid compensation in respect of only 625 claims ;